Recommendations of Cadre Review Committee

101. SHRI RAM VILAS PASWAN : SHRI M. RAMGOPAL REDDY : SHRI SUBHASH YADAV :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether all the recommendations of the Cadre-Review Committee to look into the grievances of staff artists of All India Radio and Doordarshan Kendras have since been considered by Government;
- (b) number of recommendations accepted so far; and
- (c) the time by which the remaining recommendations will be implemented?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN):

(a) Yes, Sir. However no cadre review of the Staff Artists in Doordarshan had been done.

- (b) Out of the 55 recommendations made by the Committee, 24 have been accepted for implementation.
- (c) The remaining recommendations require concurrence of nodal Ministries/Organisations like Ministry of Finance, Department of Personnel, etc. since they involve financial implications, revision of pay scales, creation of posts, etc. Therefore it will be difficult to indicate a time limit for their implementation.

National Development Council for Drugs and Pharmaceuticals

102. SHRI BANWARI LAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) how is the National Development

Council for Drugs and Pharmaceuticals setting about its tasks;

- (b) the steps taken so far by the Council in giving itself a shape and going about its objectives;
- (c) whether it has been established as a statutory body whose recommendations will be mandatory on Government and the drug industry; and
- (d) if not, what powers have been vested in the Council to take suitable steps towards being more effective?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI R.C. RATH): (a) and (b). The National Drugs and Pharmaceuticals Development Council held its first meeting on 28th May 1983 and based on the recommendations of the Council on this day, three Working Groups were constituted on Pricing, Industrial Approvals, and Planning and Development. The three Working Groups had separate sittings. The Working Groups are expected to submit their recommendations for consideration of the National Drugs and Pharmaceuticals Development Council at the earliest.

(c) and (d). The National Drugs and Pharmaceuticals Development Council has been constituted under Section (6) of the Industries (Development and Regulation) Act 1951. The recommendations of the Council are advisory. The Council is free to devise its procedure and steps so as to achieve the objectives for which it has been set up.

Demand and Supply of various Drugs

- 103. SHRI BANWARI LAL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:
- (a) how is the demand and supply position with regard to various main groups of drugs at present; and
- (b) whether there are any complaints of shortages of any drugs?